

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**MA 3534/2015
OA 2538/2015**

this the 2nd day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. V.N.Gaur, Member (A)**

Shri Jeet Kumar
Age-44 years
Safai Karamchari
S/o Late Shri Shyam Lal
R/o B-602, New Seemapuri, Delhi.
(By Advocate:Shri Sourabh Sinha) Applicant

VERSUS

1. Union of India
Through its Secretary
Ministry of Home Affairs
Government of India
New Delhi.
2. The D.I.G.P. (Admn)
CRPF Head Quarter
CGO Complex, Lodhi Road
New Delhi.
3. The Principal
CRPF Industrial Training Centre
Wazirabad, Delhi. Respondents.

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

Shri Sourabh Sinha, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the OA and MA, with liberty to approach an appropriate forum, in accordance with law. Accordingly, the OA and MA are dismissed as withdrawn, with liberty, as aforesaid. No costs.

**(V.N.Gaur)
Member (A)**

**(V. AJAY KUMAR)
Member (J)**

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